

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
CA No. 53/JPR/2021
CA No. 57/JPR/2021
Rest. CP No. 222/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Raj Kumar Joshi and Others

.... Petitioner

Versus

Shri Ganpati Fertilizers Limited and Ors.

..Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : V.L. Mathur, Adv.
For the Respondent : Nilanjan Chatterjee, Adv.
Prem Prakash, Adv.
Prashant Kumar Sharma, Adv.

ORDER

CA No. 53/JPR/2021, CA No. 57/JPR/2021

Submissions heard. Learned counsel for both the parties are permitted to file written submissions, if any, not exceeding 3 pages, within 2 weeks together with any case laws that they place reliance on which must be accompanied by a paginated index with cross reference to relevant paras and the same may be exchanged between the parties. List the matter for further consideration on 21.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024